

12.10.2015

Hon'ble Mr. Navneet Kumar, Member (J)  
Hon'ble Ms. Jayati Chandra, Member (A)

Both the learned counsel for the parties are on adjournment. List this case on 18.11.2015.

J. Ch  
Member (A)

JNS

W.R. A. N. K.  
Member (J)

**C.C.P.No.33/2015**  
**In**  
**O.A.No.357/2009**

17.11.2015.

App: Sri R.S. Gupta, learned counsel for the applicant.

Resp: Sri G.K. Singh holding brief for Sri K.K. Shukla, learned counsel for the respondents is present.

Sri R.S. Gupta, learned counsel for the applicant fairly submits at bar that the order of the Tribunal has already been complied with as such nothing remains to be adjudicated in the present CCP. The CCP is dismissed. Notices stands discharged.

J. Ch  
(Ms. Jayati Chandra)  
Member (A)

W.R. A. N. K.  
(Navneet Kumar)  
Member (J)

Amit/-

~~OK~~  
Copy of order  
Decided 17.11.15  
F. record  
23.11.15